T 0	1 0	S	Statement of Immovable Property Return for the year 2014(as on 01.01.2015)						
Service: IC						. , , ,			
Name of Officer (in f	-ull)SUDA	TIR KAPOOR	De	esignation-Deput	y Director Date of Bir	th 07/08/19	7/		
Ministry/Department,	Office: Corp	11R KAPOOR borate Affai	Grade	Pay 6,6001-	Present pay	20440/-	-		
Name of district	1	Cost of		If not in own name	How acquired-whether by				

	Name of district	Name and	Cost of	*Present Value	If not in own name	How acquired-whether by	Annual income	Remarks
	A 20 B			Present value		1	Annual Income	Remarks
	sub-division, Taluk	details of	construction/acquir		state in whose	The state of the s	from the	_
	and Village in which	property -	ement including land		name held and	mortgage, inheritance gift	property.	
	property is	housing, lands	in case of house and		his/her	or otherwise, with date-		
	situated.	and other	year when		relationship to	of-acquisition and name		
		buildings.	purchased.		the Government	with details of persons		(8)
		J - 2" "			servant.	from whom acquired.		- 2
	(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
	Delhi	Plat				Purchased from DDA by taking		
1	Delm	Flat 59C, PKT-1	Rs. 13.50 Lacs	Not Krown	Own Name	DDA by taking	Rs 1.75 Lacs	
ŀ		57C, PKT-1				a home lock	, , ,	-
		Ceetar 18,	2004	,		a nome win	1 10	
		Rohini	2004		- Jan.	from SBI	4. 6. 4	
		Delhi		-	of the state of th	1		

NOTES:

- 6) *In case where it is not possible to assess the value accurately the approximately value in relation to present conditions may be indicated.
- 7) **Includes short term lease also.
- 8) The declaration form is required to be filled in and submitted by every member of Class I and Class II (Group A and Group B) services under rule 15(3) of the Central Civil Services (Conduct) Rules, 1955, {now rule 18(1) of the CCS (Conduct) Rules, 1964} on the first appointment to the service and thereafter at the interval of every twelve months, giving particulars of all immovable property owned, acquired or inherited by him or held by him on lease or mortgage, either in his own name or in the name of any members of his family or in the name or any other person dependent on Government servant.
- 9) The wording 'no change' or 'no addition' or 'as in the previous year' should be avoided and full details provided.
- 10) The columns should be filled up neatly in capital letters.